

RADIUS ESTATE PROJECTS PVT. LTD.

CORPORATE INSOLVENCY RESOLUTION PROCESS

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. Position as on 27-10-2021)

Sl.No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification
		No. of Claims	Amount	No. of Claims	Amount of claims admitted	% Share in Total Amount of Claims Admitted			
1	Secured financial creditors belonging to any class of creditors					0.00			
2	Unsecured financial creditors belonging to any class of creditors	33	9,705,927,114	33	693,009,341	2.84	-	1,107,785,748	7,940,601,464
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	16,055,535,654	2	16,055,535,654	65.68	-	-	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	70	10,276,749,951	70	7,695,749,951	31.48	-	2,575,300,000	5,700,000
5	Operational creditors (Workmen)					0.00			
6	Operational creditors (Employees)	5	7,195,996	5	-	0.00	-	-	7,195,996
7	Operational creditors (Government Dues)					0.00			
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	4,090,757	3	90,757	0.00037	-	4,000,000	-
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00			
	Total	113	36,049,499,472	113	24,444,385,703	100.00	-	3,687,085,748	7,953,497,460

Vithal M. Dahake
 Interim Resolution Professional
 Regn. No: IBBI/IPA-003/IP-N000117/2017-2018/11296
 Radius Estate Projects Pvt. Ltd.